

1. Shri Sasankasekhar Sanyal
2. Shri Bhupinder Singh
3. Shri N. G. Goray
4. Dr. K. Nagappa Alva
5. Dr. Debiprasad Chattopadhyaya
6. Shri Sitaram Kesri
7. Shri Man Singh Varma
8. Shri T. K. Srinivasan
9. Shri K. C. Panda
10. Shri Manubhai Shah
11. Shri Sultan Singh
12. Shri N. P. Chaudhari
13. Shri T. G. Deshmukh
14. Shrimati Savita Behan, and
15. Shrimati Purabi Mukhopahyay

and 30 members from the Lok Sabha;

That in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

That in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

That the Committee shall make a report to this House by the first day of the Eighty-first Session; and

That this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee."

- (ii) I am directed to inform the Lok Sabha that the Newspapers (Price Control) Bill, 1971, which was Passed by the Lok Sabha at its sitting held on the 21st December, 1971, has been passed by the Rajya Sabha at its sitting held on the 3rd April, 1972, with the following amendments :-

*Enacting Formula*

1. That at page 1, line 1, for the words "Twenty-second Year"

the words "Twenty-third Year" be substituted.

*Clause 1*

2. That at page 1, line 4, for the figures "1971" the figures "1972" be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 18 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.

NEWSPAPERS (PRICE CONTROL) BILL

AS AMENDED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Newspapers (Price Control) Bill, 1971 which has been returned by Rajya Sabha with amendments.

COMMITTEE ON PRIVATE MEMBERS  
BILLS AND RESOLUTIONS  
ELEVENTH REPORT

Shri G.G. Swell (Autonomous Districts) : I beg to present the Eleventh Report of the Committee on Private Members Bills and Resolutions.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED  
TRIBES

REPORT OF STUDY TOUR

SHRI BUTA SINGH (Rutar) : I beg to lay on the Table Report of Study Tour of Group II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Patna, Ranchi, Bokaro, Durgapur and Calcutta in February, 1972.

STATEMENT ON REPORT OF IRRIGATION COMMISSION

MR. SPEAKER : Now, Mr. Kureel to make a statement on behalf of Dr. K.L. Rao